

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/12	TP 37/16	Hearing	397-398	Prof. D. Aravindak- shan Vs. Asgastya Bio Pharma India Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. PROF. D.
ARAVINDAKSHAN Petitioner.
9447792471.



③ K.S. VADINELU.
94483-55070.

ADVOCATE
FOR Respondents.

7.7.Indira
1314/17.

ORDER

Party is present in person, who is Petitioner. Counsel for Respondents is present. Petitioner informed that, his Counsel ~~is~~ met with an accident and requested time.

List it on 24/04/2017.


Member (J)


Member (T)